

(2023) 11 MAN CK 0021

Manipur High Court (Imphal)

Case No: Writ Petition (C) No. 41, 7, 8, 844 Of 2019

Yengkhom Rabina Devi

APPELLANT

Vs

State Of Manipur

RESPONDENT

Date of Decision: Nov. 10, 2023

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: M. Rakesh, L. Monomala

Judgement

Ahanthem Bimol Singh, J

Mr. M. Rakesh, learned counsel appeared for the petitioner and Mrs. L. Monomala, learned GA appeared for the respondents.

On the joint prayer made by the learned counsel appearing for the parties, list these cases again on 19-12-2023.